

Interim Resolution Professional : Arun Kapoor IBBI Registration No. IBBI/IPA-003/IP-N00030/2017-18/10230												
Name of the corporate debtor: Karm Infrastructure Private Limited Date of commencement of CIRP:29.02.2024; List of creditors as on: 16.03.2024.												
List of operational creditors (Government dues)												
(Amount in Rs.)												
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee					
1	Deputy Commissioner of Income Tax, Circle-1, Thane	14-03-2024	1,36,15,88,000	1,36,15,88,000	Tax		-	-	-	0		
										0		
<b>1</b>	<b>Total</b>		<b>1361588000</b>	<b>1361588000</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>		

**Arun Kapoor**

**Interim Resolution Professional**

**In the matter of Karm Infrastructure Private Limited**

**IBBI Registration Number:** IBBI/IPA-003/IP-N00030/2017-18/10230

**IBBI Registered Address:**G-601, Army Co-operative Housing Society, Sector- 09, Nerul (East), Navi Mumbai, Maharashtra – 400706

**IBBI Registered E-mail Id -** [arun.kapoor58@yahoo.in](mailto:arun.kapoor58@yahoo.in)

**Authorisation for Assignment (AFA) valid up-to: October 31, 2024**

**Process Specific Address:** Arun Kapoor c/o Ancoraa Resolution Private Limited, 1412, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703

**Process Specific Email Id:** [cirp.karmipl@ancoraa.com](mailto:cirp.karmipl@ancoraa.com)